

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 294-295 of 2020**

**IN THE MATTER OF:**

**State Bank of India**

**....Appellant**

**Vs.**

**Visa Steel Ltd.**

**....Respondent**

**Present:**

**For Appellant:**

**Mr. Arun Kathpalia, Sr. Advocate**

**Mr. Siddhartha Datta, Ms. Misha, Ms. Moulshree Shukla and Mr. Deepanjan Datta Roy, Advocates**

**For Respondent:**

**Mr. S.N. Mookherjee, Sr. Advocate**

**Mr. Sabyasachi Chaudhury and Ms. Nikita Jhunjhunwala, Advocates**

**ORDER**  
**(Virtual Mode)**

**14.09.2020:** Heard Learned Senior Counsel for the Respondent in part. For Continuation, the matter is adjourned to **23<sup>rd</sup> September, 2020**.

[Justice Venugopal M.]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*sa/kam*